GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2919 ANSWERED ON:14.03.2013 DISTRICT RURAL DEVELOPMENT AGENCIES Gawali Patil Smt. Bhavana Pundlikrao ;Nagorao Shri Dudhgaonkar Ganeshrao

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether fund allocation norms for various rural schemes/programmes are different in regard to the District Rural Development Agencies under rural development and poverty alleviation programmes;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government is considering to review the norms on the basis of the assessment made in respect of the performance of various schemes from time to time; and

(d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a)&(b): The allocation of funds for various rural development programmes are made through District Rural Development Agencies only in case of Indiar Awaas Yojana and Swaranajayanti Gram Swarojgar Yojana(SGSY). Under Indira Awaas Yojana (IAY) funds are allocated to the States & UTs on the basis of 75% weightage to housing shortage and 25% to poverty ratio. Under SGSY, allocation of funds to the States were made on the basis of poverty ratios.

(c)&(d): Changes and modifications in the guidelines for various central schemes are carried out on the basis of feedback received from various stakeholders including State Governments from time to time.